

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (PIL) No. 1956 of 2021

Bidesh Kumar Dan Petitioner
Versus
Union of India and others Respondents

CORAM: SRI SANJAYA KUMAR MISHRA, C.J.
SRI ANANDA SEN, J.

For the Petitioner: Md. Shadab Ansari, Advocate
For the UOI: Mr. Prashant Pallav, Dy.SGI
Ms. Shivani Jaluka, A.C. to Dy SGI
For the State: Mr. Piyush Chitresh, A.C. to A.G.
For the BCI: Mr. Prashant Kumar Singh, Advocate
For the JSBC: M/s. Manoj Tandon, Neha Bhardwaj and
Adamyia Kerketta, Advocates

06/Dated: 01.05.2023

Let counter affidavit be filed by the Union of India, State of Jharkhand, Bar Council of India and the Jharkhand State Bar Council within four weeks' time.

Let copies of the brief along with annexures be served upon the learned counsel appearing for the respondents, within three working days.

List this case on 26.06.2023.

(Sanjaya Kumar Mishra, C.J.)

(Ananda Sen, J.)